



## **The Goa Laws (Amendment) Act, 2021**

Act No. 20 of 2021

### **Keywords:**

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Notification				1	2	3	4
7/18/2021-LA				2.	1965	7	The Goa, Daman and Diu General Clauses Act, 1965
The Goa Laws (Amendment) Act, 2021 (Goa Act 20 of 2021), which has been passed by the Legislative Assembly of Goa on 29-07-2021 and assented to by the Governor of Goa on 30-08-2021, is hereby published for the general information of the public.				3.	1965	9	The Goa, Daman and Diu Khadi and Village Industries Board Act, 1965
D. S. Raut Dessai, Joint Secretary (Law).				4.	1965	13	The Goa, Daman and Diu Suits Valuation Act, 1965
Porvorim, 3rd September, 2021.				5.	1965	14	The Goa, Daman and Diu Judicial Officers' Protection Act, 1965
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The Goa Laws (Amendment) Act, 2021 (Goa Act 20 of 2021)[30-08-2021]				7.	1965	16	The Goa, Daman and Diu Civil Courts Act, 1965
AN				8.	1966	4	The Goa, Daman and Diu (Extension of the Indian Majority) Act, 1965
ACT				9.	1966	9	The Goa, Daman and Diu Mamlatdar's Court Act, 1966
<i>to amend certain enactments enacted by the Legislative Assembly of Goa, Daman and Diu and rules framed thereunder.</i>				10.	1968	1	The Goa, Daman and Diu (Extension of the Provincial Insolvency Act) Act, 1967
BE it enacted by the Legislative Assembly of Goa in the Seventy-second Year of the Republic of India as follows:—				11.	1968	9	The Goa, Daman and Diu Weights and Measures (Enforcement) Act, 1968
1. <i>Short title and commencement.</i> — (1) This Act may be called the Goa Laws (Amendment) Act, 2021.				12.	1970	3	The Goa, Daman and Diu Dramatic Performance Act, 1969
(2) It shall come into force at once.				13.	1971	11	The Goa, Daman and Diu Protection of Rights of Tenants (Cashewnut and Arecanut Gardens) Act, 1971
2. <i>Amendment of certain enactments and rules framed thereunder.</i> — In the enactments specified in the Schedule hereto and the rules framed thereunder, in the short title, the expression “, Daman and Diu” shall be omitted.				14.	1973	10	The Goa, Daman and Diu Barge Tax Act, 1973
SCHEDULE (See section 2)				15.	1973	18	The Goa, Daman and Diu Irrigation Act, 1973
Sr. No.	Year	Act No.	Short Title	16.	1973	4	The Goa, Daman and Diu Prevention of Begging Act, 1972
1	2	3	4	17.	1973	5	The Goa, Daman and Diu Livestock Improvement Act, 1972
1.	1964	6	The Goa, Daman and Diu Administration of Evacuee Property Act, 1964				

OFFICIAL GAZETTE — GOVT. OF GOA  
(EXTRAORDINARY No. 3)

SERIES I No. 23

3RD SEPTEMBER, 2021

1	2	3	4	1	2	3	4
18.	1974	7	The Goa, Daman and Diu Motor Vehicles (Taxation on Passengers and Goods) Act, 1974	33.	1980	10	The Goa, Daman and Diu (Extension of the Power of Attorney Act) Act, 1980
19.	1974	8	The Goa, Daman and Diu Motor Vehicles Tax Act, 1974	34.	1981	3	The Goa, Daman and Diu Marine Fishing Regulation Act, 1980
20.	1974	9	The Goa, Daman and Diu Diseases of Animals Act, 1974	35.	1981	8	The Goa, Daman and Diu Debt Relief Act, 1980
21.	1974	10	The Goa, Daman and Diu Highways Act, 1974	36.	1981	14	The Goa, Daman and Diu (Authority for Use of Eyes for Therapeutic Purposes) Act, 1981
22.	1974	13	The Goa, Daman and Diu Shops and Establishments Act, 1974	37.	1981	15	The Goa, Daman and Diu Commuidade Employees (Conditions of Service) Act, 1981
23.	1975	13	The Goa, Daman and Diu Secondary and Higher Secondary Education Board Act, 1975	38.	1982	10	The Goa, Daman and Diu Registration of Tourist Trade Act, 1982
24.	1975	16	The Goa, Daman and Diu Excise Duty (Validation of Appointment and Proceedings) Act, 1975	39.	1985	15	The Goa, Daman and Diu School Education Act, 1984
25.	1976	1	The Goa, Daman and Diu Mundkars (Protection from Eviction) Act, 1976	40.	1985	17	The Goa, Daman and Diu Toddy Tappers Welfare Fund Act, 1984
26.	1976	12	The Goa, Daman and Diu Plant Diseases and Pests Act, 1976	41.	1985	25	The Goa, Daman and Diu Public Health Act, 1985
27.	1976	16	The Goa, Daman and Diu Habitual Offenders Act, 1976	42.	1986	7	The Goa, Daman and Diu Electricity Duty Act, 1986
28.	1976	21	The Goa, Daman and Diu Anatomy Act, 1976	43.	1986	9	The Goa, Daman and Diu Fire Force Act, 1986
29.	1978	13	The Goa, Daman and Diu Prevention of Cow Slaughter Act, 1978	44.	1987	5	The Goa, Daman and Diu Official Language Act, 1987
30.	1978	16	The Goa, Daman and Diu (Extension of the Indian Easements Act) Act, 1978	45.	1987	10	The Goa, Daman and Diu Public Moneys (Recovery of Dues) Act, 1987
31.	1979	1	The Goa, Daman and Diu Ancient Monuments and Archaeological Sites and Remains Act, 1978	Secretariat Porvorim, Goa, Dated: 03-09-2021.		CHOKHA RAM GARG Secretary to the Government of Goa Law Department (Legal Affairs).	
32.	1980	5	The Goa, Daman and Diu Laying of Rules before Legislature Act, 1980				